

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 664/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

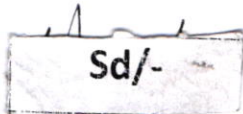
NAME OF THE PARTIES: Reliable Business Solutions & Services Pvt. Ltd.
V/s.
My Home Maker Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Chaitrika Patki 1/b Vidhii Partners	Adv. for Operational Creditor	

ORDER
TCP 664/I&BC/NCLT/MB/MAH/2017

1. Present from the side of the Petitioner. Placed a 'Withdrawal Memo' seeking liberty to file fresh Application. Granted.
2. Since the Petition is *suo moto* withdrawn, disposed of accordingly. To be consigned to Records.

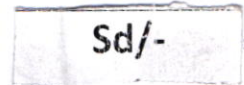

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 09.01.2018

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Sd/-

M.K. SHRAWAT

Member (Judicial)